

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 09 of 2017 (SZ)

Applicant(s)

Mr. Y.V. Pratap Reddy,
Andhra Pradesh.

Vs.

Respondent(s)

The Union of India,
Rep. by its Secretary,
Ministry of Environment and Forests,
New Delhi and 8 others.

Legal Practitioners for Appellant(s)

M/s. Taurs Associates
S. Kamalesh Kannan and
S. Sai Sathya Jith.

Legal practitioners for respondent(s)

Mr. G.M. Syed Nurrullah Sheriff for R1
Mrs. H. Yasmeen Ali for R2 to R7
M/s. S.P.Vijayaragavan, K.Muralidharan,
G.Thanigaivel for R8
M. Ranish Pathiyil, S.Geetha,
A.R.Palanisamy, T.Chandrailal and
M.Pradeepshankar for R9

Note of the Registry	Orders of the Registrar
Order No. 1	<p>Date: 18.07.17</p> <p style="text-align: center;">Applicant and counsel not present. R1 to R9 counsel present. R2, R6, R7 filed reply. R3, R4, R5 filed reply. On request by R8, R9 reply call on 01.08.2017 NFA.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>